



ITEM NO.1

COURT NO.1

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s).517/2018

ABDUL RAHEMAN DHANTIYA @ KANKATTO @ JAMBURO

Appellant(s)

VERSUS

THE STATE OF GUJARAT

Respondent(s)

([ONLY I.A. NOS. 2374, 2378, 3184, 5220, 19075 OF 2023 (APPLICATIONS FOR BAIL ON BEHALF OF THE APPELLANT NOS. 6, 14, 4, 2 and 11) AND I.A NO. 51415 OF 2023 (APPLICATION FOR BAIL ON BEHALF OF THE APPELLANT NOS. 1,3,7 and 9) AND I.A. NO. 53564 OF 2023 (APPLICATION FOR BAIL ON BEHALF OF THE APPELLANT NOS. 13 and 15) IN CRIMINAL APPEAL NOS. 522-526 OF 2018) AND I.A. NO. 60469 OF 2023 (APPLICATION FOR BAIL ON BEHALF OF THE APPELLANT NO. 1 IN CRIMINAL APPEAL NO. 527 OF 2018 TO BE LISTED)

WITH

CrI.A. No. 522-526/2018 (II-B)

(WITH IA No. 19075/2023 - GRANT OF BAIL, IA No. 5220/2023 - GRANT OF BAIL, IA No. 3184/2023 - GRANT OF BAIL, IA No. 2378/2023 - GRANT OF BAIL, IA No. 2374/2023 - GRANT OF BAIL, IA No. 53564/2023 - GRANT OF BAIL, IA No. 51415/2023 - GRANT OF BAIL)

CrI.A. No. 527/2018 (II-B)

(WITH IA No. 60469/2023 - GRANT OF BAIL)

Date : 21-04-2023 These applications were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

CrI A No 517/2018

For Appellant(s) Mr. S. Nagamuthu, Sr. Adv.  
Ms. Qurratulain, AOR  
Mr. A.s. Vairavan, Adv.  
Mr. T. Hari Hara Sudhan, Adv.  
Mr. A.S Vairavan, Adv.  
Mr. R. Sudhakaran, Adv.  
Mr. G.R. Vikash, Adv.

Dr. Dinesh Rattan Bhardwaj, AOR

Mr. Sanjay Hegde, Sr. Adv.  
Mr. Salim A Inamdar, Adv.  
Mr. Modassir Husain Khan, Adv.  
Ms. Shruti Kapur, Adv.  
Mrs. Pragya Baghel, AOR

For Respondent(s) Mr. Tushar Mehta, Solicitor General  
Ms. Ruchi Kohli, Adv.  
Ms. Swati Ghildiyal, AOR  
Ms. Devyani Bhatt, Adv.  
Ms. Srishti Mishra, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

**IA Nos 51415 of 2023, 5220 of 2023, 3184 of 2023, 53564 of 2023,  
2378 of 2023 and 60469 of 2023**

1 We are inclined to grant bail to the following applicants having due regard to the period of imprisonment which has been undergone, particularly, since the appeals are not likely to be taken up for disposal at an early date:

S No.	Name of the applicant	Period undergone
1	Abdul Sattar Ibrahim Gaddi Asla (IA No 51415 of 2023)	18 years 2 months
2	Yunus Abdul Hakk Samol (IA No 51415 of 2023)	17 years 10 months
3	Mohammad Hanif Abdulla Moulvi Badam (IA No 51415 of 2023)	17 years
4	Abdul Rauf Abdul Majid Isa @ Dhesli (IA No 5220 of 2023)	17 years 10 months 7 days
5	Ibrahim Abdulrazak Abdul Sattar Samol @ Bhano (IA No 3184 of 2023)	17 years 11 months 4 days
6	Ayub Abdul Gani Ismail Pataliya (IA No 53564 of 2023)	17 years 2 ½ months
7	Soheb Yusuf Ahmed Kalandar (IA No 2378 of 2023)	18 years 8 months 28 days
8	Suleman Ahmad Hussain @ Tiger Peer Musalman (IA No 60469 of 2023)	16 years 2 months

- 2 The above applicants were sentenced to suffer imprisonment for life following their convictions under Section 302 of the Indian Penal Code 1860 and cognate offences.
- 3 We accordingly order and direct that the above applicants be released on bail, subject to such terms and conditions as may be imposed by the Sessions Court in connection with Sessions Case Nos 77, 82, 78, 75, 69 of 2009.
- 4 IA Nos 51415 of 2023, 5220 of 2023, 3184 of 2023, 53564 of 2023, 2378 of 2023 and 60469 of 2023 relating to the above applicants are disposed of.

**IA Nos 51415 of 2023, 2374 of 2023, 19075 of 2023 and 53564 of 2023**

5 We are not inclined to grant bail to the following applicants:

S No.	Name of the applicant
1	Anwar Mohammad Mehda (IA No 51415 of 2023)
2	Saukat Abdulla Moulvi Ismail Badam (IA No 2374 of 2023)
3	Mehboob Yakub Mitha @ Popa (IA No 19075 of 2023)
4	Siddik Mohammad Mora (Moraiya) (IA No 53564 of 2023)

6 The IAs relating to the above applicants shall stand dismissed, at this stage.

**(SANJAY KUMAR-I)  
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR**